

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1608
ANSWERED ON:14.08.2013
RAPID RAIL CONNECTIVITY
Chitthan Shri N.S.V.;Ramasubbu Shri S.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the present status and cost sharing between Centre and States for laying of rapid rail connectivity in the National Capital Region (NCR);
- (b) whether the Government proposes to set up a company to expedite the ambitious rapid rail connectivity in the NCR and if so, the details thereof;
- (c) whether the State Governments are likely to be involved in setting up of this company and if so, the details thereof;
- (d) the funds earmarked for this purpose; and
- (e) the time by which the company is likely to come into operation?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

(a) to (d): Government has sanctioned the formation of National Capital Region Transport Corporation Ltd. (NCRTC) with the authorised capital of Rs. 100 crore for designing, developing, implementing, financing, operating and maintaining of Regional Rapid Transit System (RRTS) in National Capital Region (NCR).

The funding pattern for implementation of the individual RRTS project has not been decided as the individual corridors have not been sanctioned. Equity participation of the various stakeholders in NCRTC is as under:

Central Government

| | |
|-------------------------------|---------|
| Ministry of Urban Development | : 22.5% |
| Ministry of Railways | : 22.5% |
| NCR Planning Board | : 5.0% |

State Government

| | |
|------------------------|---------|
| Govt. of NCT Delhi | : 12.5% |
| Govt. of Haryana | : 12.5% |
| Govt. of Rajasthan | : 12.5% |
| Govt. of Uttar Pradesh | : 12.5% |

(e): The Memorandum and Articles of Association of the NCRTC has been signed by all the stakeholders viz. Ministry of Urban Development, Ministry of Railways, National Capital Region Planning Board from the Government of India and Government of National Capital Territory of Delhi, Government of Haryana, Government of Rajasthan & Government of Uttar Pradesh on 01.08.2013. The process for putting the Company into operation has been initiated. No definite time frame can be given for the Company to come into operation.